

  
**HIGH COURT OF JUDICATURE FOR RAJASTHAN**  
**JODHPUR**

D.B. Civil Writ Petition No. 7556/2021

Pratipal Singh

----Petitioner

Versus

State Of Rajasthan & Ors.

----Respondents

**Connected With**

D.B. Civil Writ Petition No. 7555/2021

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For Petitioner(s) : Mr. Moti Singh  
For Respondent(s) : Mr. Salman Agha  
Mr. Rishabh Tayal  
Mr. B.P Bohra  
Mr. Poosahn

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**HON'BLE THE CHIEF JUSTICE AUGUSTINE GEORGE MASIH**  
**HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**  
**Order**

**13/07/2023**

Let an Affidavit be filed by the State, specifically giving therein the details of the Curriculum, the mode of selection and appointment of the staff, the control and management of the *Madarsa* as also the aspect with regard to the question as has been sought to be raised about the religious education having been imparted through the *Madarsas*.

The said Affidavit be filed within a period of four weeks with an advance copy to the counsel for the petitioner.

List on 01.09.2023.

Photocopy of this order be placed in the connected file.

**(VINIT KUMAR MATHUR),J**      **(AUGUSTINE GEORGE MASIH),CJ**